INDIAN DELEGATION TO U.N. GENERAL ASSEMBLY SESSION

"43. SHRI BABUBHAI M. CHINAI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the names of the Indian delegation to the United Nations General Assembly Session were not sent in time and as a result of which they could not be included in the official list of the delegates of the United Nations which was announced earlier; and
- (b) if so, what are the reasons for the same?

THE MINISTER OP STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b) The composition of the Indian delegation was approved on the 15th September 1967 and immediately telegraphed to our Permanent Mission to the U.N. for communication to the Secretary General. The first two lists of Delegations issued by the U.N. on 12th September, 1967 and 18th September, 1967 did not include our Delegation but the third list issued on 22nd September, 1967 contained the particulars of our Delegation. Several other Delegations communicated their particulars much later. The final official list was issued only towards the end of October, 1967.

SWING-WINGS AIRCRAFT

*44. SHRI M. RUTHNASWAMY: WUI the Minister of DEFENCE be pleased to state whether the Indian Air Force has at present any Swing-Wings aircraft which are independent of runways?

THE MINISTER OF DEFENCE (SAR-DAR SWARAN SINGH): No, Madam.

SOUTH-WEST AFRICA

- *45. SHRI P. K. KUMARAN: Will the PRIME MINISTER be pleased to state:
- (a) whether the Government of South Africa has refused to hand over the administration of South West Africa to the 11 Member U.N. Council specially created by the U.N. for the administration of the territory;

- (b) if so, what steps are being contem plated by the U.N. to bring the terri tory under its control; and
- (c) what is India's stand on the issue?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) South Africa has refused to hand over the administration of South West Africa to the United Nations.

- (b) The question of administration of this territory by the U.N. is an item on the agenda of the XXIInd U.N. General Assembly meeting which is currently in session.
- (c) Our stand is to support, along with African and Asian countries, all steps designed to bring an end to South Africa's administration of South West Africa and for the taking over of the administration of this territory by the U.N.

FOURTH PLAN FINALISATION

46. SHRI YELLA REDDY: SHRI P.K. KUMARAN: SHRI BANKA BEHARY DAS:

Will the PRIME MINISTER be pleased to state :

- (a) whether the Fourth Five Year-Plan has been finalised; and
- (b) if not, what are the reasons for the delay?

THE PRIME MINISTER AND THE MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) No, Madam.

(b) The uncertain economic situation caused mainly by two successive years of drought, the changes in the resources position and revision in the demand forecasts are the main reasons for the delay in finalising the Fourth Five-Year Plan. Work on it will commence immediately after the completion of the Annual Plan for 1968-69 on which the Planning Commission is presently engaged.